

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.9

IA No. 34/2023, 64/2023

In

CP(IB) No. 270/Chd/Hry/2021

(Admitted)

Under Section 9, 19(2) & 60(5), IBC 2016

In the matter of:-

Varshit Electricals Pvt. Ltd

...Petitioner/Operational Creditor

Versus

Adarsh Buildestate Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 11.12.2023.

Sd/-
Court Officer

November 3, 2023
Pdp